

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

**FRIDAY, THE TWENTY SIXTH DAY OF JULY
TWO THOUSAND AND TWENTY FOUR**

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HONOURABLE SHRI JUSTICE ANIL KUMAR JUKANTI**

WRIT APPEAL NO: 881 OF 2024

Writ Appeal under clause 15 of the Letters Patent writ Preferred against the Order dated.16/07/2024 in I.A.No 1 of 2024 in wp.No.15440 Of 2024 on the file of the High Court.

Between:

Mohammed Sumair, S/o Mohammed Waheed, Aged about 27 years, Occ.Business, R/o. Plot No.30, Nethaji Nagar, Gulmohar Park Colony, Nalagandla, Lingampally, K.V. Rangareddy District

...APPELLANT/RESPONDENT No.6/RESPONDENT No.6

AND

1. Dinesh Chowdhary, S/o. Poonaram Chowdhary, Aged about 32 years, Occ.Business, R/o. H. No. 25-35/17-3, Ramchandrareddy Nagar Colony, Ramachandrapuram Municipality and Mandal, Sanga Reddy District

...RESPONDENT/PETITIONER/WRIT PETITIONER

2. The State of Telangana, Rep. by its Principal Secretary, Energy Department, Secretariat, Hyderabad
3. The Southern Power Distribution Company of Telangana State Limited, represented by its Chairman and Managing Director Having its Corporate Office at 6-1-50, Mint Compound, Hyderabad.
4. The Superintending Engineer (Operation), Telangana State Southern Power Distribution Company Limited Sangareddy Division, Sangareddy District
5. The Assistant Divisional Engineer, Telangana State Southern Power Distribution Company Ltd. Patancheru Division, Patancheru, Sanga Reddy District
6. The Assistant Engineer Operation Telangana State Southern Power Distribution Company Ltd, Patancheru Rural Section, Patancheru Sub-Division, Patancheru, Sanga Reddy District

**...RESPONDENTS/RESPONDENTS No.1 to 5/
RESPONDENTS No.1 to 5**

IA NO: 1 OF 2024

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the impugned order dated 16/07/2024 passed in A No. 1 of 2024 in W.P. No.15440 of 2024 on the file of this Honble Court, pending disposal of the writ appeal, failing which the Petitioner will suffer irreparable loss and injury.

Counsel for the Appellant: SRI DIDA VIJAYA KUMAR

Counsel for the Respondent No.1: SRI P. NAGENDRA REDDY

Counsel for the Respondent No.2: GP FOR ENERGY

Counsel for the Respondent No.3 to 6: SRI R. VINOD REDDY, SC FOR TSSPDCL

The Court delivered the following: JUDGMENT

THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE

AND

THE HON'BLE SHRI JUSTICE ANIL KUMAR JUKANTI

WRIT APPEAL No.881 of 2024

JUDGMENT: *(Per the Hon'ble the Chief Justice Alok Aradhe)*

Mr. Dida Vijaya Kumar, learned counsel for the appellant.

Mr. P.Nagendra Reddy, learned counsel for respondent No.1.

Mr. R.Vinod Reddy, learned Standing Counsel for Southern Power Distribution Company Limited of Telangana State for respondent Nos.2 to 5.

2. This intra court appeal is filed against an ad interim order dated 16.07.2024 passed by the learned Single Judge in I.A.No.1 of 2024 in W.P.No.15440 of 2024, by which I.A.No.1 of 2024 filed by respondent No.1 has been disposed of with the direction to official respondents to consider the request of the petitioner for grant of electricity connection.

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3. After arguing the matter to some extent, learned counsel for the appellant seeks leave of this Court to withdraw the writ appeal with the liberty to file an application of vacation of stay before the learned Single Judge.

4. Accordingly, the Writ Appeal is disposed of in terms of liberty as prayed for.

Miscellaneous applications, if any pending shall stand closed. There shall be no order as to costs.

SD/- K. SAILESHI
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To,

1. The Principal Secretary, Energy Department, The State of Telangana, Secretariat, Hyderabad
2. The Chairman and Managing Director The Southern Power Distribution Company of Telangana State Limited, Having its Corporate Office at 6-1-50, Mint Compound, Hyderabad.
3. The Superintending Engineer Operation, Telangana State Southern Power Distribution Company Limited Sangareddy Division, Sangareddy District
4. The Assistant Divisional Engineer, Telangana State Southern Power Distribution Company Ltd. Patancheru Division, Patancheru, Sanga Reddy District
5. The Assistant Engineer Operation, TSSPDCL, Patancheru Rural Section, Patancheru Sub-Division, Patancheru, Sanga Reddy District
6. One CC to SRI DIDA VIJAYA KUMAR, Advocate [OPUC]
7. One CC to SRI P. NAGENDRA REDDY, Advocate [OPUC]
8. One CC to SRI R. VINOD REDDY, SC FOR TSSPDCL [OFUC]
9. Two CCs to GF FOR ENERGY, High Court for the State of Telangana. [OUT]
10. Two CD Copies

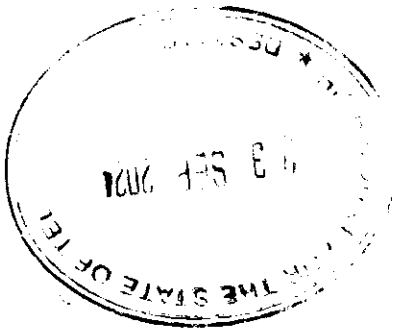
BN
GJP

HIGH COURT

DATED:26/07/2024

JUDGMENT

WA.No.881 of 2024



**DISPOSING OF THE WRIT APPEAL
WITHOUT COSTS**

(B)
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